



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Dec/202526/8**DATED:** 09/01/2026Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Dec/202526/8 dated 09/01/2026 of Norms Committee - VII for the year 2025-26 was held on 09/01/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001477AM25
RA File Number	052404000206 AM21
Licence No and Date	0510414805/31/07/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: Expansion & Contraction Joint Made out of PVC Resin OR Re-Inject able Hose Made out of PVC Resin (Heat Resistant)

Qty.: 120000.0 Kg

Import Items:

S. no	Item Description	Qty. recommended per Kg of export
1	Nitrile Butadiene Rubber(Heat Resistant)	0.14 Kg
2	PVC Resin Paste Grade(Quality Standard)	0.68 Kg
3	Calcium Carbonate(Reinforcing Filler)	0.10 Kg
4	D.O.P(Softener)	0.08 Kg
5	Rubber Chemical (Non- Staining)	0.02 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	2 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002652AM25
RA File Number	072404000120 AM21
Licence No and Date	0710116891/17/08/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Quantity	Import item	Quantity
INSULATORS made of Polypropylene Sheet Formex-GS-10/GS-17/GS-30/Statex-31/GK-10/GK-17/GK-30-(24 inches X(600/1000/2000) feet X (250/430/760) microns)) (1869.13 Kg)	1 Kg	Polypropylene Sheet Formex-GS-10/GS-17/GS-30/Statex-31/GK-10/GK-17/GK-30-24 inches(X(600/1000/2000) feet X (250/430/760) microns)	1.2709 Kg
INSULATORS made of Makrolon GP/FR- Sizes 1MM/1.5MM/2 MMx 1250 MM x 2050MM and 3MMx 1220MMx 2440 MM (18095.02 Kg)	1 Kg	Makrolon GP/FR- Sizes 1MM/1.5MM/2 MMx 1250 MM x 2050MM and 3MMx 1220MMx 2440MM	1.30 Kg
INSULATORS made of GPO3-Red sheet (1MM/3MM /5MM/ 6MM /7.5MM/ 8MM/ 10MM/15- RED SHEET -Size 1230 MM x 2100 MM (7000 Kg)	1 Kg	GPO3-Red sheet- 1MM/3MM /5MM/ 6MM /7.5MM/ 8MM/ 10MM/15- RED SHEET -Size 1230 MM x 2100 MM	1.2773 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	3 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002390AM25
RA File Number	132404000040 AM21
Licence No and Date	1310049691/01/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. In this licence application, there is only one import licence Oak/wooden Veneers Sheet, whereas in the 4 E table, there are eight import items which may be clarified.

2. If amendment in the licence is taken, then to give an amendment copy of licence along with technical details.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	4 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002389AM25
RA File Number	018705000924 AM21
Licence No and Date	1310049728/06/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. In this licence application, there are two import items PVC film and or Adhesive, whereas in the 4 E table, there are eight import items which may be clarified.
2. If amendment in the licence is taken, then to give an amendment copy of licence along with technical details.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	5 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002397AM25
RA File Number	13AA04005745 AM21
Licence No and Date	1311000127/01/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

- (i) Please provide complete appendix 4E
- (ii) Details of indigenous input with quantity
- (iii) Justification of 25 % wastage

(iv) Provide the detailed manufacturing Process.

(v) Provide the thickness of import item product and export item product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	6 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001159AM25
RA File Number	05AA04040090 AM21
Licence No and Date	0511001747/17/03/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
BM FG 102 White (Polyolefin Compound) (200000 Kg)	1 Kg	Polyolefin Elastomer POE	0.4120 Kg/Kg of Export item.
		Low Density Polyethylene LDPE	0.5665 Kg Kg/Kg of Export item.
		Titanium Dioxide	0.0309 Kg/Kg of Export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001152AM25
RA File Number	05AA04008275 AM22
Licence No and Date	0511002294/26/04/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
Zero Halogen Flame Retardant Compound (200000 Kg)	1 Kg	Ethylene Vinyl Acetate Co Polymer	0.2563 Kg/Kg of Export item.
		Linear Low Density Polyethylene Granules LLDPE Granules	0.1025 Kg/Kg of Export item.
		AluminiumHydroxide	0.5535 Kg/Kg of Export item.
		Modified LLDPE	0.0820 Kg/Kg of Export item.
		Calcium Carbonate Cal	0.0308 Kg/Kg of Export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000193AM25
RA File Number	06AA04001435 AM22
Licence No and Date	0611000432/31/05/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conferencing could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	9 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026

HQ File Number	HQRNORM REVIW00002663AM25
RA File Number	07AA04015083 AM22
Licence No and Date	0711001532/22/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
INSULATORS (75550.0 Kg)	1 Kg	FORMEX GK 10 BLACK((24"X2000'))	0.0062 Kg/Kg of export item
		FORMEX GK-17 BLACK((24"x1000'))	0.0262 Kg/Kg of export item
		FORMEX GK 30 BLACK((24"x 600'))	0.0091 Kg/Kg of export item
		FORMEX GS 10 WHITE((24"X2000'))	0.0098 Kg/Kg of export item
		FORMEX GS 17 WHITE((24"X1000'))	0.0078 Kg/Kg of export item
		Makrolon FR clear(099 2MM 1220mm x 2440mm)	0.0384 Kg/Kg of export item
		Makrolon FR 99 Clear(3mmthick sheet 1220mmx2440mm)	0.0800 Kg/Kg of export item
		Makrolon GP Clear(1.5mm SHEET 1220mmx2440mm)	0.0227 Kg/Kg of export item
		Makrolon GP CLEAR(1mm thick 1250mmx2050mm)	0.2544 Kg/Kg of export item
		FR 4 SHEET YELLOW(1.5MM THICK)	0.0013 Kg/Kg of export item
		FR 4 SHEET YELLOW(2MM THICK (1020X1220MM))	0.0013 Kg/Kg of export item

		GPO 1MM WHITE SHEET((36X72)-1580BA3 (CODE 10/25))	0.0005 Kg/Kg of export item
		HC GPO3 R(6MM THICK SHEET)	0.3598 Kg/Kg of export item
		HC GPO3 R 8MM THICK SHEET(1230MM X 2100MM)	0.6266 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Dec/202526/8
Case Status	Case Rejected
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000251AM25
RA File Number	03AA04064302 AM22
Licence No and Date	0311006305/20/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has withdrawn the case and informed the committee vide email dated 09.01.2026. Accordingly, the committee decided to reject the case	

Case No.	11 / NC/7/MEET/Dec/202526/8
Case Status	Case Rejected
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000254AM25
RA File Number	03AA040113108 AM22
Licence No and Date	0311007866/24/10/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has withdrawn the case and informed the committee vide email dated 09.01.2026. Accordingly, the committee decided to reject the case.	

Case No.	12 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026

HQ File Number	HQRNORM REVIW00002395AM25		
RA File Number	13AA04019092 AM22		
Licence No and Date	1311000710/01/11/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item Export Quantity	Export Item and Total Quantity	Unit Quantity	Import item Quantity
PVC DECORATIVE SHEET (90000 SQM) (500000.0 Kg)	1 Kg	PVC RESIN	0.8020 Kg/Kg of export item
		PVC STABLIZER	0.0201 Kg/Kg of export item
		PIGMENT TITANIUM DIA OXIDE TIO2	0.0201 Kg/Kg of export item
		PVC PROCESSING AIDIMPACT MODIFIER	0.1203 Kg/Kg of export item
		PVC LUBRICANT	0.0482 Kg/Kg of export item
		BLOWING AGENT	0.0197 Kg/Kg of export item
		PVC FILM	0.0207 Kg/Kg of export item
		UV POLYMER	0.0016 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	13 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001043AM25
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Dimension /Size and drawing/design of Export items, as no CAD have been given.
2. Calculation of requirement of PVC sheet, Polyester Fabric, PU fabric Clear PVC, Foam and Non-Woven fabric (in Sq. mt) taking into consideration the size and Drawing /Design of the export items.
3. Specification with GSM/thickness/thickness etc. as applicable of import items.
4. Specific name with application, photograph of items like Hardware accessories, iron, paper, Rubber blocks, desiccant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	14 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001610AM25
RA File Number	26AA04005364 AM22
Licence No and Date	2611000297/10/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Dimension /Size and drawing/design of Export items, as no CAD have been given.
2. Calculation of requirement of PVC sheet, Polyester Fabric, PU fabric Clear PVC, Foam and Non-Woven fabric (in Sq. mt) taking into consideration the size and Drawing /Design of the export items.
3. Specification with GSM/thickness/thickness etc. as applicable of import items.
4. Specific name with application, photograph of items like Hardware accessories, iron, paper, Rubber blocks, desiccant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	15 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001055AM25
RA File Number	26AX04000016 AM22

Licence No and Date	2611000451/07/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026: 1. Dimension /Size and drawing/design of Export items, as no CAD have been given. 2. Calculation of requirement of PVC Fabric, Polyester Fabric, PU fabric Clear PVC, Mesh Non-Woven fabric (in Sq. mt) taking into consideration the size and Drawing /Design of the export items. 3. Specification with GSM/thickness/thickness etc. as applicable of import items RFID Lining, knife mode, etc. 4. Specific name with application, photograph of items like Hardware accessories, plastic parts, snap model, Embossing model. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	16 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002394AM25
RA File Number	13AX04000102 AM22
Licence No and Date	1311001074/10/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
PVC DECORATIVE SHEET (1000000 Kg)	1 Kg	PVC RESIN	0.8020 Kg/Kg of export item
		PVC STABLIZER	0.0201 Kg/Kg of export item
		PIGMENT TITANIUM DIA OXIDE TIO2	0.0201 Kg/Kg of export item
		PVC PROCESSING	0.1203 Kg/Kg of export

		AIDMPACT MODIFIER	item
		PVC LUBRICANT	0.0482 Kg/Kg of export item
		BLOWING AGENT	0.0197 Kg/Kg of export item
		PVC FILM	0.0207 Kg/Kg of export item
		UV POLYMER	0.0016 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001190AM25
RA File Number	05AX04001551 AM22
Licence No and Date	0511011620/05/04/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
Zero Halogen Flame Retardant Compound (200000 Kg)	1 Kg	Ethylene Vinyl Acetate EVA Co Polymer	0.2563 Kg/Kg of Export item
		Linear Low Density Polyethylene Granules LLDPE Granules	0.1025 Kg/Kg of Export item
		Aluminium Hydroxide	0.5535 Kg/Kg of Export item

		Modified LLDPE	0.0820 Kg/Kg of Export item
		Calcium Carbonate Cal	0.0308 Kg/Kg of Export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001064AM25
RA File Number	26AX04000012 AM23
Licence No and Date	2611000592/23/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Dimension /Size and drawing/design of Export items, as no CAD have been given.
2. Calculation of requirement of PVC Fabric, Polyester Fabric, PU fabric Clear PVC, Non-Woven fabric (in Sq. mt) (with GSM/thickness), taking into consideration the size and Drawing /Design of the export items.
3. Reason for asking at two places PU Fabric for the first export item.
4. Specification with GSM/thickness/thickness etc. as applicable of import items RFID Lining, Mesh ID Window etc.
5. Specific name with application, photograph of items like Paper (With Size, GSM etc.), Plastic string Cutting die (appears to be Capital goods).

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	19 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00006825AM25
RA File Number	04AX04000186 AM23
Licence No and Date	0411003428/07/06/2022

Norms Committee Decision: The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conferencing could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	
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Case No.	20 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00006826AM25
RA File Number	04AX04000408 AM23
Licence No and Date	0411003762/04/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conferencing could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	21 / NC/7/MEET/Dec/202526/8
Case Status	Case Rejected
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000253AM25
RA File Number	03AX04002698 AM23
Licence No and Date	0311017246/14/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has withdrawn the case and informed the committee vide email dated 09.01.2026. Accordingly, the committee decided to reject the case.	

Case No.	22 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001067AM25
RA File Number	26AX04000042 AM23
Licence No and Date	2611000668/18/08/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Dimension /Size and drawing/design of Export items, as no CAD have been given.
2. Calculation of requirement of PVC Fabric, Polyester Fabric, PU fabric ,PVC sheet, Non-Woven fabric (in Sq. mt) (with GSM/thickness), taking into consideration the size and Drawing /Design of the export items.
3. Reason for asking at two places PU Fabric for the first export item.
4. Specification with GSM/thickness/thickness etc. as applicable of import items RFID Lining, etc.
5. Specific name with application, photograph of items like Paper (With Size, GSM etc.), Plastic string and Cutting die (appears to be Capital goods).

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	23 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001057AM25
RA File Number	26AX04000047 AM23
Licence No and Date	2611000680/30/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Dimension /Size and drawing/design of Export items, as no CAD have been given.
2. Calculation of requirement of, Polyester Fabric, PU fabric ,PVC sheet, Non-Woven fabric (in Sq. Case no; 23 meeting 1) (with GSM/thickness), taking into consideration the size and Drawing /Design of the export items.
3. Specification with GSM/thickness/thickness etc. as applicable for all import items
4. Specific name with application, photograph of items like Hardware Accessories, Paper (With Size, GSM etc.), Plastic string/hook, Model and Cutting die (appears to be Capital goods).

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	24 / NC/7/MEET/Dec/202526/8
Case Status	Case Rejected
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026

HQ File Number	HQRNORM REVIW00000250AM25
RA File Number	03AX04003201 AM23
Licence No and Date	0311017949/18/09/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has withdrawn the case and informed the committee vide email dated 09.01.2026. Accordingly, the committee decided to reject the case.	

Case No.	25 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002666AM25
RA File Number	07AX04000895 AM23
Licence No and Date	0711005302/22/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
INSULATORS OF DIFFERENT SHAPES, SIZES & FORMS(INSULATORS MADE OUT OF FORMEX GL -10BLACK) (125068 Numbers)	1 Kg	INSULATING SHEET(INSULATING SHEET OF FORMEX GL -10BLACK (24"X2000FT)-610MMx610MTR)	1.2834 Kg
INSULATORS OF DIFFERENT SHAPES, SIZES AND FORMS(INSULATORS MADE OUT OF FORMEX GK- 17 BLACK) (14100 Numbers)	1 Kg	INSULATING SHEET(INSULATING SHEET OF FORMEX GK-17 BLACK (24"x1000') - 610MMX305MTR)	1.2650 Kg
INSULATORS OF DIFFERENT SHAPES, SIZES AND	1 Kg	INSULATING SHEET(INSULATING SHEET OF FORMEX GL-17 BLACK	1.2370 Kg

FORMS(INSULATORS MADE OUT OF FORMEX GL-17 BLACK) (201660 Numbers)		(24"x1000') - 610MMX305MTR)	
INSULATORS OF DIFFERENT SHAPES, SIZES AND FORMS(INSULATORS MADE OUT OF FORMEX GK- 30 BLACK) (24010 Numbers)	1 Kg	INSULATING SHEET(INSULATING SHEET OF FORMEX GK-30 BLACK (24"x 600") - 610MMX183MTR)	1.2860 Kg
INSULATORS OF DIFFERENT SHAPES, SIZES AND FORMS(INSULATORS MADE OUT OF HC-GPO3-R 6MM THICK SHEET) (6950 Numbers)	1 Kg	INSULATING SHEET(INSULATING SHEET OF HC-GPO3-R 6MM THICK SHEET)	1.30 Kg
INSULATORS OF DIFFERENT SHAPES, SIZES AND FORMS(INSULATORS MADE OUT OF HC-GPO3-R 8MM THICK SHEET) (39895 Numbers)	1 Kg	INSULATING SHEET(INSULATING SHEET OF HC-GPO3-R 8MM THICK SHEET)	1.30 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002393AM25
RA File Number	13AX04000176 AM23
Licence No and	1311001488/03/10/2022

Date						
Norms Committee Decision:						
The committee considered the case as per agenda and decided to ratify the norms as under: -						
Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity			
PVC DECORATIVE SHEET (1000000 Kg)	1 Kg	PVC RESIN	0.8020 Kg/Kg of export item			
		PVC STABLIZER	0.0201 Kg/Kg of export item			
		PIGMENT TITANIUM DIA OXIDE TIO2	0.0201 Kg/Kg of export item			
		PVC PROCESSING AIDMPACT MODIFIER	0.1203 Kg/Kg of export item			
		PVC LUBRICANT	0.0482 Kg/Kg of export item			
		BLOWING AGENT	0.0197 Kg/Kg of export item			
		PVC FILM	0.0207 Kg/Kg of export item			
		UV POLYMER	0.0016 Kg/Kg of export item			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE						

Case No.	27 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000192AM25
RA File Number	06AX04000225 AM23
Licence No and Date	0611001656/14/10/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	28 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001063AM25
RA File Number	26AX04000064 AM23
Licence No and Date	2611000751/31/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026: 1. Dimension /Size and drawing/design of Export items, as no CAD have been given. 2. Calculation of requirement of PVC sheet, Polyester Fabric, PU fabric Clear PVC, Foam and Non-Woven fabric (in Sq. mt) taking into consideration the size and Drawing /Design of the export items. 3. Specification with GSM/thickness/thickness etc. as applicable of import items. 4. Specific name with application, photograph of items like Hardware accessories, iron, paper, Rubber blocks, desiccant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	29 / NC/7/MEET/Dec/202526/8
Case Status	Case Rejected
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002207AM25
RA File Number	03AX04004967 AM23
Licence No and Date	0311020572/09/01/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has withdrawn the case and informed the committee vide email dated 09.01.2026. Accordingly, the committee decided to reject the case.	

Case No.	30 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	KUMAR ARCH TECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00002391AM25
RA File Number	13AX04000283 AM23
Licence No and	1311001735/03/02/2023

Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Export Quantity	Unit Quantity	Import item	Quantity
PVC DECORATIVE SHEET (2000000 Kg)	1 Kg	PVC RESIN	0.8343 Kg/Kg of export item
		PVC STABLIZER	0.0210 Kg/Kg of export item
		PIGMENT TITANIUM DIA OXIDE TIO2	0.0210 Kg/Kg of export item
		PVC PROCESSING AIDMPACT MODIFIER	0.1251 Kg/Kg of export item
		PVC LUBRICANT	0.0050 Kg/Kg of export item
		BLOWING AGENT	0.0204 Kg/Kg of export item
		PVC FILM	0.0215 Kg/Kg of export item
		UV POLYMER	0.0016 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	31 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006505AM23
RA File Number	06AX04000348 AM23
Licence No and Date	0611001861/22/02/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that during the personal hearing held on 20.06.2025, the applicant has stated that his application is based on combination of the following SION:	
H-213 Polyester Metallized Film (From Polyester Resin)	

H-209 Polyester Film

(From Basic Stage of PTA and MEG)

General note of Chemical and Allied products for such cases is reproduced below:

“In case where the input(s) required for the manufacture of the resultant export product have norms from further basic stages(s) for manufacture of one or more of such inputs, the licence can be issued by using these norms (excluding packing material, if any) in place of such inputs, for manufacture of the resultant export product.”

In view of the above, the Committee decided to refer the case to the concerned Regional Authority (RA), as the RA may take decision in the matter at their own end.

Case No.	32 / NC/7/MEET/Dec/202526/8		
Case Status	Case Approved		
Party Name	MARUTI TECHNO RUBBER PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026		
HQ File Number	HQRNORM REVIW00001530AM25		
RA File Number	05AX04003425 AM23		
Licence No and Date	0511017777/16/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and Total export quantity	Unit Quantity	Import Item	Quantity
Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties) (25000 Kg)	1 Kg	TPE Compound Dryflex	0.818 Kg/Kg of export item
		Acrylic Polymer water Retaining Agent	0.197 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	33 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00001596AM25
RA File Number	05AX04003424 AM23
Licence No and Date	0511017779/16/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and Total export quantity	Unit Quantity	Import Item	Quantity
Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties) (25000 Kg)	1 Kg	TPE Compound Dryflex	0.818 Kg
		Acrylic Polymer water Retaining Agent	0.197 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	34 / NC/7/MEET/Dec/202526/8
Case Status	Case Rejected
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000255AM25
RA File Number	03AX04000245 AM24
Licence No and Date	0311023099/25/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has withdrawn the case and informed the committee vide email dated 09.01.2026. Accordingly, the committee decided to reject the case.	

Case No.	35 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM REVIW00000252AM25
RA File Number	03AX04000769 AM24
Licence No and Date	0311023870/25/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	36 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	BHIM POLYFAB INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026

HQ File Number	HQRNORM REVIW00002187AM25
RA File Number	03AX04000909 AM24
Licence No and Date	0311024393/09/06/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. NC/7/MEET/May/202425/2 dt. 05.06.2024 and norms fixed. As the firm has not provided any specific reason for review, the committee decided to ask the firm to provide reason for review and hence, the defer the case.	

Case No.	37 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00007002AM24
RA File Number	03AX04003725 AM24
Licence No and Date	0311028860/23/11/2023

Norms Committee Decision:

The representative of the firm appeared for personal hearing before the committee and explained the case and acknowledged the fact that there is some typographical error in the technical document provided by them. The committee accordingly considered the case and based on the revised document submitted by firm vide email dt. 12.01.2026, the Committee decided to ratify the norms as under:

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
URETHANE PREPOLYMER (Solid content -80% +/- 1%) (200000 Kg)	1 Kg	Adipic Acid	0.1466 Kg / Kg of export item
		Pure TerphthalicAcid	0.1580 Kg / Kg of export item
		Phthalic Anhydride	0.1693 Kg / Kg of export item
		Mono Ethylene Glycol	0.0533 Kg / Kg of export item
		Di Ethylene Glycol	0.2670 Kg / Kg of export item

		Ethyl Acetate	0.2183 Kg / Kg of export item
		2-Methyl -1-3-Propanediol	0.0095 Kg / Kg of export item
		Glycerine	0.0054 Kg / Kg of export item
		DiPhenlmethane Di Isocyanate	0.0394 Kg / Kg of export item
		Dibutyl Tin Dilurate	0.00967 Kg / Kg of export item
		Isophthalic Acid Estocat4101	0.00377 Kg / Kg of export item
		Adipic Acid BYK 088	0.0193 Kg / Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/Dec/202526/8		
Case Status	Case Approved		
Party Name	BHARAT RESINS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026		
HQ File Number	HQRNORM APPLY 00000627AM25		
RA File Number	03AX04000478 AM25		
Licence No and Date	0311033702/09/05/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Polyester Resin BRL 921B	1 Kg	Glycerine	0.0320 Kg / Kg of export item

(Resin Content 65+ /- 1%) (200000 Kg)		Mono ethylene glycol	0.0848 Kg / Kg of export item
		Diethylene Glycol	0.0237 Kg / Kg of export item
		Neo-Pentyl Glycol	0.1250 Kg / Kg of export item
		Adipic Acid	0.0480 Kg / Kg of export item
		PHTHALIC Anhydride	0.395 Kg / Kg of export item
		S V CAT	0.001 Kg / Kg of export item
		Xylene	0.0276 Kg / Kg of export item
		C9 Aromatic solvent	0.198 Kg / Kg of export item
		Butyl cellosolve	0.1016 Kg / Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	39 / NC/7/MEET/Dec/202526/8		
Case Status	Case Approved		
Party Name	ECOTACT INNOVATIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026		
HQ File Number	HQRNORM REVIW00004170AM26		
RA File Number	02AX04000150 AM25		
Licence No and Date	0211006716/13/06/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit	Import item	Quantity

	Quantity		
MULTILAYERED HERMETIC FILM AND/OR POUCHES OR BAGS (105 MT)	1 MT	EXCEED 1018MK OR ELITE 5401G(METALLOCENE LDPE GRANULES)	0.4170 MT/MT of export item
		EXCEED 1018MA OR ELITE 5400G(METALLOCENE LDPE GRANULES)	0.1233 MT/MT of export item
		ULTRAMID B33L09 OR 1026B4 OR 1030FDN4(NYLON 6 CHIPS OR GRANULES)	0.1932 MT/MT of export item
		EVAL 171B OR EVASIN EV3251F(EVOH GRANULES)	0.1275 MT/MT of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	40 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001771AM25
RA File Number	10AX04000081 AM25
Licence No and Date	1011002518/05/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	41 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002456AM25
RA File Number	03AX04002259 AM25
Licence No and Date	0311036265/12/08/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total export quantity	Unit Quantity	Import item	Quantity
Polymers of carboxylic acids (Polymers of carboxylic acids like acrylic acid, maleic acid, methacrylic acids in primary forms with other monomers as aqueous solutions ranging from 30% -60% in partially or fully neutralised form) (270000 Kg)	1 Kg	Acrylic Acid	0.364 Kg/ Kg of export item

Note: Above norms are applicable for solid content not less than 45% as per COA of Export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002730AM25
RA File Number	03AX04002544 AM25
Licence No and Date	0311036719/28/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total export quantity	Unit Quantity	Import item	Quantity
Polymers of ethnically unsaturated carboxylic acids (Polymers of ethnically unsaturated carboxylic acids like acrylic acid, maleic acid, methacrylic acid in primary forms with other monomers as aqueous solutions ranging from 40% -60%) (269000 Kg)	1 Kg	Maleic Anhydride	0.372 Kg/ Kg of export item
		DI Tert Butyl Peroxide (DTBP)	0.033 Kg/ Kg of export item

Note: Above norms are applicable for solid content not less than 50% as per COA of Export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002875AM25
RA File Number	08AX04000897 AM25
Licence No and Date	0811012558/05/09/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	44 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002876AM25
RA File Number	08AX04000896 AM25
Licence No and Date	0811012560/05/09/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting	

Case No.	45 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	JALARAM INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00003174AM25
RA File Number	08AX04000833 AM25
Licence No and Date	0811012690/19/09/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export Item and Total export quantity	Unit Quantity	Import item	Quantity
PVC STRIP (Containing 90% of PVC Resin) (305454 Kg)	1 Kg	PVC RESIN	0.9900 Kg / Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	46 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ECOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00003794AM25
RA File Number	03AX04003502 AM25
Licence No and Date	0311038167/22/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total export quantity	Unit Quantity	Import item	Quantity
SURFACE PROTECTION FILM (300000 Kg)	1 Kg	LDPE GRANULES	0.4525 Kg/ Kg of export item
		LLDPE GRANULES	0.3325 Kg/ Kg of export item
		COLOURED MASTER BATCH	0.0525 Kg/ Kg of export item
		Relevant ADHESIVE	0.2125 Kg/ Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	47 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved

Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004240AM25
RA File Number	03AX04004137 AM25
Licence No and Date	0311038848/19/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S. No.	Import items	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (4,375,000.00 kgs)	100 Kgs	1	Natural rubber-smoked sheets (rss)	8.903 Kg
		2	Natural rubber-technically specified natural rubber (tsnr)	18.036 Kg
		3	Synthetic rubber:butadiene rubber (br)	10.119 Kg
		4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	7.900 Kg
		5	Synthetic rubber:oil extended styrene butadiene rubber sbr- 1712 / 1723 / 1783	1.526 Kg
		6	Carbon black or (it's raw material of carbon black)	0.000
		7	6a) carbon black feed stock (cbfs)	47.069 Kg
		8	Nylon tyre cord fabric (dipped)	3.921 Kg
		9	Rubberised textile fabric nylon chafer fabric (dipped)	0.044 Kg
		10	Polyester tyre cord fabric (dipped)	0.048 Kg

		11	Stranded wire, ropes and cables (brass coated steel tyre cord)	8.415 Kg
		12	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyrebeadwire)	3.423 Kg
		13	Rubber chemical :antioxidantstmq / tdq / hs	0.369 Kg
		14	Rubber chemical :antioxidants	1.262 Kg
		15	Rubber chemical :accelerator	0.602 Kg
		16	Rubber chemical :retarders	0.115 Kg
		17	Zinc oxide	1.834 Kg
		18	Stearic acid	0.751 Kg
		19	Microcrystalline petroleum wax	0.737 Kg
		20	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisersand also known as rubber process oil.	3.457 Kg
		21	Petroleum tackifier resin	0.002 Kg
		22	Phenolic tackifier resin	0.670 Kg
		23	Insoluble sulphur	0.471 Kg
		24	Ageing resistance chemical (perkalink-900 / hva -2)	0.148 Kg
		25	Ageing resistance chemical (hts)	0.134 Kg

		26	Processing additives	0.445 Kg
		27	Homogenizing agent	0.599 Kg
		28	Cobalt boron complex-cobalt 22.5% (mono bond)	0.036 Kg
		29	Mould release preparation (inside release)	0.189 Kg
		30	Mould release preparation (outside release)	0.144 Kg
		31	Bladders (quantity in numbers)	0.013 Kg
		32	Antitack release preparation (rubber compound release)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004241AM25
RA File Number	03AX04004128 AM25
Licence No and Date	0311038849/19/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-	21.804 Kg

(4,750,000.00 kgs)			TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.779 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	10.117 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL	0.469 Kg

			:ANTIOXIDANTS TMQ / TDQ / HS	
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.682 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg
		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATICCONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg
		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg

		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
		28	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	KUMARASAMY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004459AM25
RA File Number	04AX04000799 AM25
Licence No and Date	0411008640/30/11/2024
Norms Committee Decision:	
The committee considered the case as per agenda and defer the case for further examination.	

Case No.	50 / NC/7/MEET/Dec/202526/8		
Case Status	Case Approved		
Party Name	RSD POLYMERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026		
HQ File Number	HQRNORM APPLY 00004553AM25		
RA File Number	03AX04004423 AM25		
Licence No and Date	0311039329/05/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Qunatity		Unit Quantity	Import item
			Quantity

Polymers of ethnically unsaturated carboxylic acids(Polymers of ethnically unsaturated carboxylic acids like acrylic acid, maleic acid, methacrylic acid in primary forms with other monomers as aqueous solutions ranging from 40% -60%) (538000.0 Kg)	1 Kg	Maleic Anhydride	0.372 Kg/ Kg of export item
		DI Tert Butyl Peroxide (DTBP)	0.033 Kg/ Kg of export item

Note: Above norms are applicable for solid content not less than 50% as per COA of Export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004825AM25
RA File Number	03AX04004667 AM25
Licence No and Date	0311039678/17/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4,750,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.804 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.779 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.117 Kg

		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON- ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.469 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.682 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg

		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg
		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.189 Kg
		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
		28	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	52 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004826AM25
RA File Number	03AX04004671 AM25
Licence No and Date	0311039679/17/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S.No.	Import item	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.394 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.100 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.061 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.996 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.670 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

		7	6A) CARBON BLACK FEED STOCK (CBFS)	48.779 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.889 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.352 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.916 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.522 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.789 Kg
		16	STEARIC ACID	1.089 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.825 Kg
		18	PRECIPITATED SILICA	0.001 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC	4.315 Kg

			CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.213 Kg
		21	INSOLUBLE SULPHUR	0.096 Kg
		22	PROCESSING ADDITIVES	0.614 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	ARAMID DIPPED TYRE CORD FABRIC	0.001 Kg
		25	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.189 Kg
		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (quantity in Numbers)	0.013 Kg
		28	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026			
HQ File Number	HQRNORM APPLY 00004827AM25			
RA File Number	03AX04004670 AM25			
Licence No and Date	0311039680/17/12/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export Item and total export quantity	Unit Quantity	S.No.	Import item	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,750,000.00 kgs)	100 Kgs	1	Natural rubber-smoked sheets (RSS)	5.113 Kg
		2	Natural rubber-technically specified natural rubber (TSNR)	21.804 Kg
		3	Synthetic rubber: butadiene rubber (BR)	11.779 Kg
		4	Synthetic rubber: styrene butadiene rubber sbr-1500/1502	10.117 Kg
		5	Synthetic rubber: oil extended styrene butadiene rubber SBR-1712 / 1723 / 1783	1.702 Kg
		6	Carbon black or (it's raw material of carbon black)	0.00
		7	6a) carbon black feed stock (CBFS)	52.429 Kg
		8	Nylon tyre cord fabric (dipped)	1.789 Kg
		9	Rubberised textile fabric nylon chafer fabric (dipped)	0.051 Kg
		10	Polyester tyre cord fabric (dipped)	3.326 Kg
		11	Stranded wire, ropes and cables	0.005 Kg

			(brass coated steel tyre cord)	
		12	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyrebeadwire)	2.870 Kg
		13	Rubber chemical :antioxidantsTMQ / TDQ / HS	0.469 Kg
		14	Rubber chemical :antioxidants	1.346 Kg
		15	Rubber chemical :accelerator	0.682 Kg
		16	Rubber chemical :retarders	0.133 Kg
		17	Zinc oxide	1.790 Kg
		18	Stearic acid	0.880 Kg
		19	Microcrystalline petroleum wax	0.874 Kg
		20	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromaticconstituent, used as plasticisersand also known as rubber process oil.	4.008 Kg
		21	Phenolic tackifier resin	0.661 Kg
		22	Insoluble sulphur	0.316 Kg
		23	Processing additives	0.487 Kg
		24	Homogenizing agent	0.631 Kg
		25	Mould release preparation (inside release)	0.189 Kg

		26	Mould release preparation (outside release)	0.144 Kg
		27	Bladders (quantity in numbers)	0.013 Kg
		28	Antitack release preparation (rubber compound release)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	54 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004828AM25
RA File Number	03AX04004675 AM25
Licence No and Date	0311039681/17/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,750,000.00 kgs)	100 Kgs	1	Natural rubber-smoked sheets (RSS)	5.113 Kg
		2	Natural rubber-technically specified natural rubber (TSNR)	21.804 Kg
		3	Synthetic rubber:butadiene rubber (BR)	11.779 Kg
		4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	10.117 Kg
		5	Synthetic rubber:oil extended	1.702 Kg

			styrene butadiene rubber SBR-1712 / 1723 / 1783	
		6	Carbon black or (it's raw material of carbon black)	29.484 Kg
		7	6a) carbon black feed stock (CBFS)	0.000
		8	Nylon tyre cord fabric (dipped)	1.789 Kg
		9	Rubberised textile fabric nylon chafer fabric (dipped)	0.051 Kg
		10	Polyester tyre cord fabric (dipped)	3.326 Kg
		11	Stranded wire, ropes and cables (brass coated steel tyre cord)	0.005 Kg
		12	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyrebeadwire)	2.870 Kg
		13	Rubber chemical :antioxidantsTMQ / TDQ / HS	0.469 Kg
		14	Rubber chemical :antioxidants	1.346 Kg
		15	Rubber chemical :accelerator	0.682 Kg
		16	Rubber chemical :retarders	0.133 Kg
		17	Zinc oxide	1.790 Kg
		18	Stearic acid	0.880 Kg
		19	Microcrystalline petroleum wax	0.874 Kg
		20	Rae (residual aromatic extract) oil or similar products in which the	4.008 Kg

			weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	
		21	Phenolic tackifier resin	0.661 Kg
		22	Insoluble sulphur	0.316 Kg
		23	Processing additives	0.487 Kg
		24	Homogenizing agent	0.631 Kg
		25	Mould release preparation (inside release)	0.189 Kg
		26	Mould release preparation (outside release)	0.144 Kg
		27	Bladders (quantity in numbers)	0.013 Kg
		28	Antitack release preparation (rubber compound release)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00005081AM25
RA File Number	03AX04004811 AM25
Licence No and Date	0311039947/26/12/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export Item	Unit Quantity	Import item	Quantity
Polymers of carboxylic acids (Polymers of carboxylic acids like acrylic acid, maleic acid, methacrylic acids in primary forms with other monomers as aqueous solutions ranging from 30% -60% in partially or fully neutralized form) (540000.0 Kg)	1 Kg	Acrylic Acid	0.364 Kg / Kg of export item

Note: Above norms are applicable for solid content not less than 45% as per COA of Export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00005452AM25
RA File Number	03AX04005075 AM25
Licence No and Date	0311040175/06/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S.No.	Import item	Quantity per 100 Kg of export item
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 200,000.00 kgs)	100 Kgs	1	Natural rubber-smoked sheets (RSS)	13.991 Kg
		2	Natural rubber-technically specified natural rubber (TSNR)	20.755 Kg
		3	Synthetic rubber:butadiene rubber (BR)	7.495 Kg

		4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	4.624 Kg
		5	Synthetic rubber:oil extended styrene butadiene rubber SBR-1712 / 1723 / 1783	0.296 Kg
		6	Carbon black or (it's raw material of carbon black)	0.000
		7	6a) carbon black feed stock (CBFS)	43.630 Kg
		8	Nylon tyre cord fabric (dipped)	11.268 Kg
		9	Rubberised textile fabric nylon chafer fabric (dipped)	0.149 Kg
		10	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyrebeadwire)	3.893 Kg
		11	Rubber chemical :antioxidantsTMQ / TDQ / HS	0.595 Kg
		12	Rubber chemical :antioxidants	0.812 Kg
		13	Rubber chemical :accelerator	0.495 Kg
		14	Rubber chemical :retarders	0.091 Kg
		15	Zinc oxide	1.901 Kg
		16	Stearic acid	1.151 Kg
		17	Microcrystalline petroleum wax	0.636 Kg
		18	Precipitated silica	0.581 Kg
		19	Rae (residual aromatic extract) oil or similar products in which the	4.466 Kg

			weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	
		20	Phenolic tackifier resin	0.248 Kg
		21	Insoluble sulphur	0.132 Kg
		22	Processing additives	0.516 Kg
		23	Mould release preparation (inside release)	0.189 Kg
		24	Mould release preparation (outside release)	0.144 Kg
		25	Bladders (quantities in nos.)	0.013 Kg
		26	Antitack release preparation (rubber compound release)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	57 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00005454AM25
RA File Number	03AX04005083 AM25
Licence No and Date	0311040177/06/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	S.No.	Import item	Quantity per 100 Kg of export item

New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, E. Polyester & Steel (Total Quantity to be exported 200,000.00 kgs)	100 Kgs	1	Natural rubber-smoked sheets (RSS)	11.316 Kg
		2	Natural rubber-technically specified natural rubber (TSNR)	17.621Kg
		3	Synthetic rubber: butadiene rubber (BR)	12.106 Kg
		4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	2.661 Kg
		5	Synthetic rubber:oil extended styrene butadiene rubber sbr-1712 / 1723 / 1783	1.212 Kg
		6	Carbon black or (it's raw material of carbon black)	0.000
		7	6a) carbon black feed stock (CBFS)	44.793 Kg
		8	Nylon tyre cord fabric (dipped)	0.070 Kg
		9	Rubberised textile fabric nylon chafer fabric (dipped)	0.039 Kg
		10	Polyester tyre cord fabric (dipped)	4.191 Kg
		11	Stranded wire, ropes and cables (brass coated steel tyre cord)	11.750 Kg
		12	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyrebeadwire)	3.648 Kg
		13	Rubber chemical :antioxidantstmq / tdq / hs	0.318 Kg

	14	Rubber chemical :antioxidants	1.289 Kg
	15	Rubber chemical :accelerator	0.872 Kg
	16	Rubber chemical :retarders	0.104 Kg
	17	Zinc oxide	1.837 Kg
	18	Stearic acid	0.693 Kg
	19	Microcrystalline petroleum wax	0.651 Kg
	20	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	2.108 Kg
	21	Phenolic tackifier resin	0.704 Kg
	22	Insoluble sulphur	0.395 Kg
	23	Ageing resistance chemical (perkalink-900 / hva -2)	0.191 Kg
	24	Ageing resistance chemical (HTS)	0.143 Kg
	25	Processing additives	0.032 Kg
	26	Homogenizing agent	0.447 Kg
	27	Cobalt boron complex-cobalt 22.5% (mono bond)	0.038 Kg
	28	Mould release preparation (inside release)	0.189 Kg

		29	Mould release preparation (outside release)	0.144 Kg
		30	Bladders (quantity in nos.)	0.013 Kg
		31	Antitack release preparation (rubber compound release)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	58 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00005857AM25
RA File Number	03AX04005205 AM25
Licence No and Date	0311040720/24/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit quantity	Import item	Quantity recommended for 100 MT of export product
Agricultural, Industrial Vehicle Tyres (HS Code 40117000, 40118000) (12000.0 MT)	100 MT	Natural Rubber	26.899 MT
		Carbon Black	28.824 MT
		Bead wire	2.986 MT
		Synthetic Rubber PBR	4.942 MT
		Bromo butyl Rubber	1.332 MT
		Zinc Oxide	1.808 MT
		Rubber Chemical	1.367 MT

		Antioxidant	
		Misc Chemicals	0.039 MT
		Stearic Acid	0.958MT
		Insoluble Sulphur	0.320MT
		Rubber Process Oil	3.691 MT
		Rubber Chemical Accelerator	0.524 MT
		Synthetic Rubber SBR	16.992 MT
		Micro Crystalline Wax	0.896 MT
		Nylon Tyre Cord Fabric Dipped	2.039 MT
		PolysterTyre Cord Fabric Dipped	3.282 MT
		Structol	0.253 MT
		Wood Resin	0.700 MT
		Reclaim Rubber	1.161 MT
		Soluble Sulphur	0.653 MT
		Zincolet	0.371 MT
		Monobond 680 C	0.003 MT
		Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.935 MT

		Rubber Chemical Retarder	0.112MT
		Silicon dioxide	0.254 MT
		Steel tyre chord	1.027 MT

Note: There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemical as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	59 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00005858AM25
RA File Number	03AX04005183 AM25
Licence No and Date	0311040721/24/01/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No.	Export Item and total export quantity	Unit Quantity	Import Item	Quantity recommended in MT for 100 MT of export item
1.	Passenger Car Radial (PCR), Utility Vehicle Radial Tyres (UVR) (10,000.0 MT)	100 MT	Natural Rubber	21.106 MT
			Bromobutyl Rubber	2.390 MT
			Nylon Tyre Cord Fabric Dipped	1.382 MT
			Polyester Cord Fabric – Dipped	3.451 MT
			Carbon Black	24.294 MT
			Synthetic Resin(Bonding agent)	0.937 MT

			such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	
			Microcrystalline Wax	0.376 MT
			Rubber Chemical Retarder	0.101 MT
			Structol	0.284 MT
			Misc Chemicals	0.135 MT
			Adhesive agent	0.037 MT
			Zincolet	0.117 MT
			Monobond 680C	0.045 MT
			Steel tyre cord	8.224 MT
			Synthetic Rubber SBR	8.619 MT
			Synthetic Rubber PBR	8.075 MT
			Isoprene rubber SKI	1.336 MT
			reclaimed rubber	0.476 MT
			Bead Wire	3.815 MT
			Insoluble Sulphur	0.879 MT
			Stearic acid	2.620 MT
			Sillicon dioxide.	3.567 MT
			Synthetic Rubber SSBR	4.402 MT

			SulphurSilane	0.294 MT
			WAX BLEND	0.002 MT
			Hydrocarbon Resin	0.785 MT
			Liquid Isoprene rubber	0.042 MT
			Rubber Chemical Antioxidant	1.113 MT
			Rubber Chemical Accelerator	0.682 MT
			Rubber Process Oil	2.436 MT
			Zinc Oxide	1.762 MT
			Kaolin clay	0.034 MT
			SolubleSulphur	0.330 MT
			Wood rosin	0.005 MT
			Resin sylvatraxx	0.076 MT
			EPDM	0.015 MT
			Chlorobutyl Rubber	0.045 MT

Note: There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemical as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	60 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	INDOTAG SOLUTIONS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00005912AM25
RA File Number	05AX04003801 AM25

Licence No and Date	0511030613/29/01/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
PVC Printed cards (Size 85*54mm) (weight of each card is 5.00 grams) (24000000 Pieces)	1 Kg	(PVC White Sheet (485*295 mm)) (Relevant GSM)	0.006 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	61 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006274AM25
RA File Number	05AX04003977 AM25
Licence No and Date	0511030937/18/02/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	62 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006279AM25
RA File Number	05AX04003981 AM25
Licence No and Date	0511030952/18/02/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	63 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006454AM25
RA File Number	03AX04006006 AM25
Licence No and Date	0311041673/27/02/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit quantity	Import Item	Quantity recommended for 100 MT. of export product
All Truck Bus Radial Tyres (Tube less) (3100 MT)	100 MT	Natural Rubber	40.500 MT
		Bromo butyl Rubber	2.449 MT
		Synthetic Rubber PBR	3.996 MT
		Nylon Tyre Cord Fabric – Dipped	0.295 MT
		Carbon Black	21.483 MT
		Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	1.257 MT
		Stearic Acid	0.800 MT
		Micro Crystalline Wax	0.304 MT
		Rubber Chemicals – Retarders	0.112 MT
		Structol	0.234 MT
		Sillicon Dioxide	3.364 MT

		Miscl. Chemicals	0.067 MT
		Hydrocarbon Resin	0.209 MT
		Manobond 680C	0.080 MT
		Synthetic Rubber SBR	0.624 MT
		Bead Wire	5.309 MT
		SulphurSilane	0.209 MT
		Isoprene Rubber SKI	0.023 MT
		Rubber Chemicals Antioxidant	1.317 MT
		Rubber Chemicals Accelerators	0.513 MT
		Rubber process oil	0.597 MT
		Insoluble Sulphur	1.093 MT
		Steel Tyre Cord	16.898 MT
		Zinc Oxide	2.592 MT
		Soluble sulphur	0.301MT
		Wood Rosin	0.342 MT
		Adhesive Agent	0.001 MT
		Reclaim rubber	0.009 MT
		Polyester Tyre Cord Fabric	0.007 MT
		Zincolet	0.015 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	IMPERIAL WATERPROOFING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006462AM25
RA File Number	03AX04005656 AM25
Licence No and Date	0311041691/27/02/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. In 4 E, wastage of 4% has been shown, however, as per the quantity shown in the licence, no wastage has been asked for, which is to be clarified.

2. To indicate filler material like Calcium Carbonate /Talc/China Clay (Kaolin)/ Silica (precipitated) etc. are generally used in the process for the manufacturing the BLENDED NBR IN SHEETS, therefore, the same is to be indicated.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	65 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	GUARNIFLON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006867AM25
RA File Number	03AX04006501 AM25
Licence No and Date	0311042477/25/03/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
PTFE Processed Powder G200	1 Kg	PTFE Powder	1.001 Kg/Kg of export item

(94405 Kg)			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	66 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00006884AM25
RA File Number	10AX04000307 AM25
Licence No and Date	1011003024/25/03/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.	

Case No.	67 / NC/7/MEET/Dec/202526/8				
Case Status	Case Approved				
Party Name	TRIDENT RUBBER PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026				
HQ File Number	HQRNORM APPLY 00000333AM26				
RA File Number	03AX04000118 AM26				
Licence No and Date	0311043161/19/04/2025				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under: -					
S. No.	Export Item and Total Quantity	Unit Quantity	S. no.	Import Item	Quantity
1.	Compounded Rubber un-vulcanised (EPDM) (250000 Kg)	1 Kg	1	Synthetic Rubber Namely Ethylene Propylene Diene Monomer (EPDM)	0.32028 Kg
			2	Carbon Black (Carbon	0.33140 Kg

				Black)	
			3	Petroleum oil and oil obtained from Bituminous Minerals	0.23633 Kg
			4	Peroxide, Vulcanizing Agent (Peroxide, Vulcanizing Agent)	0.00377 Kg
			5	Misc Chemicals - Sulphur, Stearic Acid, Activators and Fillers, Zinc Oxide, Processing Aid, Retarder, Resin, Tackifier, Coagent	0.12821 Kg
2	Compounded Rubber Unvulcanised (HNBR) (4250 Kg)	1 Kg	1	Synthetic Rubber Namely Hydrogenated Nitrile Butadiene Rubber	0.540498 Kg
			2	Carbon Black (Carbon Black)	0.319056 Kg
			3	Petroleum oil and oil obtained from Bituminous Minerals	0.036618 Kg
			4	Peroxide, Vulcanizing Agent	0.051102 Kg
			5	Misc Chemicals - Sulphur, Stearic Acid, Activators and Fillers, Zinc Oxide, Processing Aid, Retarder, Resin, Tackifier, Coagent	0.072726 Kg
3.	Compounded Rubber unvulcanised (FKM) (1000 Kg)	1 kg	1	Synthetic Rubber Namely Fluro Polymer (Fluonox and Viton)	0.32028 Kg
			2	Filler	0.33140 Kg

			3	Misc Chemicals - Sulphur, Stearic Acid, Activators and Fillers, Zinc Oxide, Processing Aid, Retarder, Resin, Tackifier, Coagent (Misc Chemicals - Sulphur, Stearic Acid, Activators and Fillers, Zinc Oxide, Processing Aid, Retarder, Resin, Tackifier, Coagent	0.23633 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	68 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000433AM26
RA File Number	03AX04006676 AM25
Licence No and Date	0311043274/24/04/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Polyester Resin BRL 921B (Resin Content 65% +/- 1%) (200000 Kg)	1 Kg	Glycerine	0.0310 Kg/ Kg of export item
		Diethylene Glycol	0.1470 Kg/ Kg of export item
		Neo-Pentyl Glycol	0.1143 Kg/ Kg of export item
		Adipic Acid	0.0380 Kg/ Kg of export item
		PHTHALIC Anhydride	0.3100 Kg/ Kg of export item

		S V CAT	0.0005 Kg/ Kg of export item
		Xylene	0.049 Kg/ Kg of export item
		C9 Aromatic solvent	0.201 Kg/ Kg of export item
		Butyl cellosolve	0.103 Kg/ Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	69 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000590AM26
RA File Number	30AX04000767 AM25
Licence No and Date	3011006900/02/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Aluminium Metallized High Barrier BOPP Film (3000000.0 Kg)	1 Kg	Polypropylene Homopolymer Granules	0.747 Kg/Kg of export item
		Polypropylene Copolymer Granules	0.200 Kg/Kg of export item
		Ethylene Vinyl Copolymer	0.152 Kg/Kg of export item
		Hydrocarbon Resin	0.028 Kg/Kg of export item
		Aluminium Wire	0.024Kg/Kg of export item

		Evaporator Boats	0.07Numbers
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NOTE: Quantity for import item no. 5 and 6 is as per SION H-213

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	70 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000654AM26
RA File Number	26AX04000001 AM26
Licence No and Date	2611001904/06/05/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Reason for giving several items giving stroke in Export items whether all are the same or different and to give specific material to use like whether Made up of PVC or PU Fabric
2. Specifications like thickness, GSM etc., of all the import items.
3. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
4. CAD/CAM of the major/fabric/RFID lining items and also to indicate function/location of each import item in drawing /photograph of export product.
5. Specification with dimension of export items with drawing design etc. .
6. Also to clarify and to give detail specification with photograph etc., for Hardware Accessories, Nylon string loop, binding (which is given in meter).

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	71 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	DHP INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000800AM26
RA File Number	02AX04000102 AM26

Licence No and Date	0211008691/14/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
HOSES WITH FITTINGS (HOSE ASSEMBLY 33 FT) ((using 1/4” Propane Rubber Hose) (14428.0 Kg)	1 Kg	PROPANE RUBBER HOSE (1/4”)	1.0050 Kg / Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	72 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000957AM26
RA File Number	26AX04000002 AM26
Licence No and Date	2611001921/21/05/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:	
- Reason for giving Import item No. 1 giving stroke in Export item whether all are the same or different and for remaining export items to give specific material to use like whether Made up of PVC or PU Fabric - Specifications like thickness, GSM etc., of all the import items. - Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately. - CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product. - Specification with dimension of export items with drawing design dimension/size etc.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/7/MEET/Dec/202526/8
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Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000991AM26
RA File Number	03AX04000761 AM26
Licence No and Date	0311044096/22/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No of Export	Export Item and Total Quantity	Unit Quantity	Description of Import	Quantity
1	OIL RESISTANT NATURAL RUBBER / NBR BASED RUBBER COMPOUNDED SHEETS (Rubber content-60%) (1000000.0 Kg)	1 Kg	NATURAL RUBBER (ALL GRADE) 40012200 / 40012100 / 40012920 (Pre Import Condition as per App 4J)	0.200 Kg/ Kg of export item
			SYNTHETIC RUBBER SBR	0.340 Kg/ Kg of export item
			SYNTHETIC RUBBER (NITRILE) - NBR	0.120 Kg Kg/ Kg of export item
			ZINC OXIDE - ACTIVE C-30	0.008 Kg/ Kg of export item
			CARBON BLACK	0.170 Kg/ Kg of export item
			ACCELERATOR (ALL GRADE)	0.018 Kg/ Kg of export item
			ANTIOXIDANT (ALL GRADE)	0.008 Kg
			CONSUMABLES : SYNTHETIC FABRIC : POLYSTER FABRIC / NYLON FABRIC	0.0067 Kg/ Kg of export item

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book

of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	MANGALAM ORGANICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00000992AM26
RA File Number	03AX04000602 AM26
Licence No and Date	0311044097/22/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
TERPENE PHENOLIC RESIN	1 Kg	PHENOL	0.285 Kg / Kg of export item
(40000.0 Kg)		GUM TURPENTINE OIL	0.826 Kg / Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	75 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001016AM26
RA File Number	03AX04000764 AM26
Licence No and Date	0311044148/23/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item S. No.	Export Item and Total Quantity	Unit Quantity	S. No.	Description of Import	Quantity
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1.	RUBBER FLOOR COVERINGS & MATTINGS (Rubber content -43.18%) (1000000.0 Kg)	1 Kg	1	NATURAL RUBBER (ALL GRADE)	0.185 Kg /Kg of export item
			2	SYNTHETIC RUBBER SBR	0.090 Kg /Kg of export item
			3	CRUMB RUBBER	0.200 Kg /Kg of export item
			4	ZINC OXIDE	0.006 Kg /Kg of export item
			5	CARBON BLACK	0.150 Kg /Kg of export item
			6	ANTIOXIDANT (ALL GRADE)	0.009 Kg /Kg of export item
			7	ACCELERATOR (ALL GRADE)	0.018 Kg /Kg of export item
			8	CONSUMABLES: SYNTHETIC FABRIC: POLYESTER FABRIC / NYLON FABRIC	0.0067 Kg /Kg of export item

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	76 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	KUNAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001068AM26
RA File Number	03AX04000829 AM26
Licence No and Date	0311044199/26/05/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
ARTICLES MADE OF LDPE/LLDPE-CLEAR (200000.0 Kg)	1 Kg	LDPE GRANULES	0.325 Kg/Kg of export item no. 1
		LLDPE GRANULES	0.725 Kg/Kg of export item no.1
ARTICLES MADE OF LDPE/LLDPE-WHITE (200000.0 Kg)	1 Kg	LDPE GRANULES	0.237 Kg/Kg of export item no. 2
		LLDPE GRANULES	0.717 Kg/Kg of export item no. 2
		WHITE MASTER BATCH	0.096 Kg/Kg of export item no. 2

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	77 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001159AM26
RA File Number	26AX04000006 AM26
Licence No and Date	2611001925/29/05/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Reason for giving several items giving stroke in Export items whether all are the same or different.
2. Specifications like thickness, GSM etc., of all the import items.
3. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
4. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
5. Specification with dimension of export items with drawing design dimension/size .
6. Also to clarify and to give detail speciation with photograph etc., :
 - A) Import item no; 6,17,27,39,53- Hardware Accessories –to give specific items.
 - B) Import item no; 11 plastic string

- C) Import item no; 12 Wax
- D) Import item no; 23,33,48- Nylon string loop

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	78 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	GENAU MANUFACTURING COMPANY LLP
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001278AM26
RA File Number	05AX04000782 AM26
Licence No and Date	0511033114/04/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Qunatity	Unit Quantity	Import item	Quantity
PVB (POLY VINYL BUTYRAL) FILM (total 103961 kg of PVB films to be made from 28000 KG PVB RESIN, 70000 KG PVB FILMS OFF CUT TRIMS AND 7000 KG EMOLTENE 3GO BULK PLASTICIZER) (103961.0 Kg)	1.0 Kg	PVB RESIN	0.2693 Kg/Kg of export item
		PVB FILMS OFF CUTS TRIMS	0.6733 Kg/Kg of export item
		EMOLTENE 3GO BULK PLASTICIZER	0.0673 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001498AM26
RA File Number	10AX04000092 AM26
Licence No and Date	1011003203/13/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and noted that due to some technical issue, personal hearing via video conference could not be held. The committee decided to defer the case and call the firm for personal hearing in the next Norms Committee meeting.

Case No.	80 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	DESIGNTREE.COM LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001527AM26
RA File Number	37AX04000020 AM26
Licence No and Date	0811015306/17/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
UV COATED MULTILAYER PVC FURNITURE FILM(Net Content in KGS 80000 of PVC RESIN, 3000 of IMPACTMODIFIER, 1600 of PROCESSING AID, 2000 of HEAT STABILIZER, 4000 of ESBO, 5500 of TITANIUM DIOXIDE, 100 of PRINTING INK, 500 of UV LACQUER, 2300 of PE PROTECTIVE FILM and 1000 of Others) (100000.0 Kg)	1 Kg	PVC RESIN	0.8800 Kg/Kg of export item
		IMPACT MODIFIER	0.0315 Kg/Kg of export item
		PROCESSING AID	0.0168 Kg/Kg of export item
		HEAT STABILIZER	0.0210 Kg/Kg of export item
		ESBO	0.0420 Kg/Kg of export item
		TITANIUM DIOXIDE	0.0578 Kg/Kg of export item
		PRINTING INK	0.0011 Kg/Kg of export item
		UV LACQUER	0.0053 Kg/Kg of export item

			export item
		PE PROTECTIVE FILM	0.0242 Kg/Kg of export item

NOTE: For import item no. 7 & 8, there is value restriction of 3% of FOB value (both together).

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001581AM26
RA File Number	05AX04001044 AM26
Licence No and Date	0511033401/19/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026: (i) Size of export item and import item (ii) Justification of 5 % wastage in slitting Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	82 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001680AM26
RA File Number	26AX04000009 AM26
Licence No and Date	2611001954/25/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026: 1. Dimension /Size and drawing/design of Export items, as no CAD have been given. 2. Calculation of requirement of PVC sheet, Polyester Fabric, PU fabric Clear PVC, Foam and Non-Woven fabric	

(in Sq. mt) taking into consideration the size and Drawing /Design of the export items.

3. Specification with GSM/thickness/thickness etc. as applicable of import items.

4. Specific name with application, photograph of items like Hardware accessories, iron, paper, Rubber blocks, desiccant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	83 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001813AM26
RA File Number	02AX04000236 AM26
Licence No and Date	0211008989/01/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. GSM of Synthetic Fabric for Textile Conveyor Belt.
2. Composition of Export item.
3. To fill properly 4 E table, indicating correct quantities of imported and indigenous items per unit (Kg) of export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	84 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	AANGI ADVANCED COMPOSITE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001826AM26
RA File Number	08AX04000540 AM26
Licence No and Date	0811015449/02/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1.	Composition of Export items indicating both imported and indigenous items to use.
2.	Name of resin to use in making export items.
3.	Specification and specific name of fiberglass.
4.	To fill indigenous items to use in making export items and accordingly, to fill 4 E table.
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	85 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00001829AM26
RA File Number	13AX04000098 AM26
Licence No and Date	1311004030/02/07/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:	
(i) Provide Manufacturing process in detail	
(ii) Provide details of indigenous inputs with quantity	
(iii) Specification of import item with catalogue	
(iv) Provide justification for quantity of import item required	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	86 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002434AM26
RA File Number	03AX04002150 AM26
Licence No and Date	0311046133/01/08/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
MATT COMPOUND (Containing 50% Polypropylene & 50% High Density Polyethylene.) (50000.0 Kg)	1 Kg	Polypropylene (Polypropylene)	0.510 Kg/Kg of export item
		High Density Polyethylene	0.510 Kg/Kg of export item
LOW SIT MATT COMPOUND (Containing 50% Polypropylene & 50% High Density Polyethylene) (50000.0 Kg)	1 Kg	Polypropylene	0.510 Kg/Kg of export item
		Import Item Name : High Density Polyethylene (High Density Polyethylene)	0.510 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002448AM26
RA File Number	03AX04002029 AM26
Licence No and Date	0311046163/01/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No	Export Item and Total Quantity	Unit Quantity	Import item	Quantity
1	RUBBER FLOOR COVERINGS & MATTINGS (Rubber content- 58.18%)	1 Kg	NATURAL RUBBER - (ALL GRADE)	0.250 Kg / Kg of export item
			SYNTHETIC RUBBER SBR (ALL GRADE)	0.210 Kg / Kg of export item

	(1000000.0 Kg)		CRUMB RUBBER	0.180 Kg / Kg of export item
			RUBBER CHEMICALS: ACCELERATORS/ANTIOXIDANTS/RETARDER (ALL GRADE)	0.025 Kg / Kg of export item
			CARBON BLACK	0.170 Kg / Kg of export item
			BONDING AGENT SI 69	0.020 Kg / Kg of export item

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002489AM26
RA File Number	04AX04000457 AM26
Licence No and Date	0411010118/04/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.	

Case No.	89 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002490AM26
RA File Number	04AX04000458 AM26
Licence No and Date	0411010119/04/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee	

decided to transfer the case to NC V.

Case No.	90 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002491AM26
RA File Number	04AX04000459 AM26
Licence No and Date	0411010120/04/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.	

Case No.	91 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002492AM26
RA File Number	04AX04000460 AM26
Licence No and Date	0411010122/04/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.	

Case No.	92 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002504AM26
RA File Number	26AX04000015 AM26
Licence No and Date	2611002000/05/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026: Reason for giving several items giving stroke in Export items whether all are the same or different and	

to give specific material to use like whether Made up of PVC or PU Fabric

2. Specifications like thickness, GSM etc., of all the import items.
3. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
4. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
5. Specification with dimension of export items with drawing design etc. .
6. Also to clarify and to give detail speciation with photograph etc., for Hardware Accessories,; Nylon string loop, Binding (which is given in meter).

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	93 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002508AM26
RA File Number	15AX04000024 AM26
Licence No and Date	1511000519/05/08/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Manufacturing process in detail justifying 5 % wastage in MET PAT film

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	94 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	SWASTIK INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002523AM26
RA File Number	05AX04001592 AM26
Licence No and Date	0511034306/05/08/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

- (i) Provide manufacturing process in detail justifying 20 % wastage (stage wise)
- (ii) Provide details of indigenous inputs used with quantity

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	95 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ECOTACT INNOVATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002756AM26
RA File Number	02AX04000388 AM26
Licence No and Date	0211009341/19/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 10% wastage as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
(ECOTACT MULTILAYERED PLASTIC STORAGE BAGS / POUCHES (Containing 14.20% LDPE Granules, 35.10% Mettallocene Granules, 3.20% TIE Resin Granules, 18.20% Nylon 6 Chips or Granules, 9.10% EVOH Granules & 19.50% LLDPE Granules) (263736.0 Kg)	1 Kg	LDPE GRANULES	0.156 Kg/Kg of export item no. 1
		METTALOCENE GRANULES (EXCEED1018RA OR EXCEED1018RK OR EPE RESIN ELITE 5401G OR EPE RESIN ELITE 5400G)	0.386 Kg/Kg of export item no. 1
		TIE RESIN GRANULES (BYNEL 4140 ADHESIVE RESIN OR BONDYRAM TL4180)	0.0354 Kg/Kg of export item no. 1
		NYLON 6 CHIPS OR GRANULES (ULTRAMID B33 L 09 OR ULTRAMID C40 L 09)	0.200 Kg/Kg of export item no. 1

		EVOH GRANULES (EVAL RESIN F171B /1 EAVSIN EV3251F)	0.100 Kg/Kg of export item no. 1
		LLDPE GRANULES	0.214 Kg/Kg of export item no. 1
(ECOTACT MULTILAYERED PLASTIC SAMPLER BAGS / STERILE BAGS / POUCHES (Containing 11.70% LDPE Granules, 24.80% Mettallocene Granules, 7.60% TIE Resin Granules, 25.10% Nylon 6 Chips or Granules & 30.40% LLDPE Granules) (65934.0 Kg)	1 Kg	LDPE GRANULES	0.129Kg/Kg of export item no. 2
		METTALOCENE GRANULES (EXCEED1018RA OR EXCEED1018RK OR EPE RESIN ELITE 5401G OR EPE RESIN ELITE 5400G)	0.273 Kg/Kg of export item no. 2
		TIE RESIN GRANULES (BYNEL 4140 ADHESIVE RESIN OR BONDYRAM TL4180)	0.083 Kg/Kg of export item no. 2
		NYLON 6 CHIPS OR GRANULES (ULTRAMID B33 L 09 OR ULTRAMID C40 L 09)	0.276 Kg/Kg of export item no. 2
		LLDPE GRANULES	0.335 Kg/Kg of export item no. 2

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	KARNI PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00002992AM26
RA File Number	09AX04000590 AM26
Licence No and Date	0911010383/03/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Laminated Packaging Film (Containing Polyester Film 50000 KGS, Metallised PET Film 50000 KG & LLDPE Granules 135000 KGS)) (250000.0 Kg)	1 Kg	POLYESTER FILM	0.22 Kg/Kg of export item
		METALLISED PET FILM	0.22 Kg/Kg of export item
		LLDPE GRANULES	0.594 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	97 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00003030AM26
RA File Number	34AX04000500 AM26
Licence No and Date	3411006927/04/09/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Polyflake Glitter Powder (41666.0 Kg)	1 Kg	Plastic Film (PET)	1.02 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	98 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00003031AM26
RA File Number	34AX04000501 AM26

Licence No and Date	3411006928/04/09/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Lacquered Coated Film (83333.0 Kg)	1 Kg	Plastic Film (PET)	1.02 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	99 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00003032AM26
RA File Number	34AX04000465 AM26
Licence No and Date	3411006929/04/09/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:	
1. What is the difference in the different grades of export item in terms of (a) Epoxy value, and (b) % Resin content 2. COA of each grade of export item. 3. Complete chemistry, molar weight and % yield on molar basis.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	100 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	SHRI SWASAN CHEMICALS (MADRAS) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00003045AM26
RA File Number	04AX04000601 AM26

Licence No and Date	0411010316/04/09/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
HDPE Powder (i.e. Polymer Powder - HDPE / Polymer powder - HDPE roto / PE Powder / High Density Polyethylene Powder)(HDPE Powder (i.e. Polymer Powder - HDPE / Polymer powder - HDPE roto / PE Powder / High Density Polyethylene Powder)) (198.0 MT)	1 MT	HDPE Granules (i.e.High Density Polyethylene Granules	1.01 MT/MT of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	101 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004032AM26
RA File Number	09AX04000820 AM26
Licence No and Date	0911010799/03/11/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:	
1. To indicate the raw materials which are required to make adhesive and release liner separately. 2. Calculation of requirement of all inputs for making export item and also GSM of adhesive coating in SELF ADHESIVE POLYPROPYLENE FILM 3. Production of export item vis-a vis consumption of inputs for the last three years duly certified by Chartered accountant. 4. Difference in three inputs ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE and to indicate specific one input out of three.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT	

Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	102 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004037AM26
RA File Number	09AX04000821 AM26
Licence No and Date	0911010805/03/11/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. To indicate the raw materials which are required to make adhesive and release liner separately.
2. Calculation of requirement of all inputs for making export item and also GSM of adhesive coating in SELF ADHESIVE POLYPROPYLENE FILM
3. Production of export item vis-a vis consumption of inputs for the last three years duly certified by Chartered accountant.
4. Difference in three inputs ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE and to indicate specific one input out of three.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	103 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004038AM26
RA File Number	09AX04000818 AM26
Licence No and Date	0911010806/03/11/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. To indicate the raw materials which are required to make adhesive and release liner separately.
2. Calculation of requirement of all inputs for making export item and also GSM of adhesive coating in

SELF ADHESIVE FILM

3. Production of export item vis-a vis consumption of inputs for the last three years duly certified by Chartered accountant.

4. Difference in three inputs ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE and to indicate specific one input out of three.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	104 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004056AM26
RA File Number	05AX04002752 AM26
Licence No and Date	0511036104/04/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
PLASTIC POWDER CONTAINING 8800 KGS Acid copolymer NUCREL 925, 26400 KGS PRIMACOR GRADE 3460, 66000 KGS PRIMACOR GRADE 4810 (220000.0 Kg)	1 Kg	ACID CO POLYMER NUCREL 925	0.0412 Kg/Kg of export item
		ACID COPOLYMER PRIMACOR GRADE 3460	0.1236 Kg/Kg of export item
		ACID COPOLYMER PRIMACOR GRADE 4810	0.3090 Kg/Kg of export item
		Ethylene Acrylic Acid copolymer Exxtra Adhere EAA30010/ ESCOR5080	0.3502 Kg/Kg of export item
		Titanium Dioxide Rutlie Grade	0.206 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	105 / NC/7/MEET/Dec/202526/8
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Case Status	Case Approved		
Party Name	DAGA PLASTIC INDUSTRIES		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026		
HQ File Number	HQRNORM APPLY 00004065AM26		
RA File Number	02AX04000585 AM26		
Licence No and Date	0211009819/04/11/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Stretch Wrap Film(Stretch Wrap Film containing net quantity of (i)LLDPE Granules - 11904.76kg and (ii) METALLOCENE POLYETHYLENE Granules - 11904.76kg) (23809.0 Kg)	1.0 Kg	LLDPE Granules (Film Grade)	0.525 Kg/Kg of export item
		METALLOCENE POLYETHYLENE Granules (Film Grade)	0.525 Kg/Kg of export item
Stretch Wrap Film(Stretch Wrap Film containing net quantity of (i)LLDPE Granules - 27777.78 kg and (ii) METALLOCENE POLYETHYLENE Granules - 11904.76kg) (39682.0 Kg)	1 Kg	LLDPE Granules (Film Grade)	0.525 Kg/Kg of export item
		METALLOCENE POLYETHYLENE Granules (Film Grade)	0.525 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	106 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004091AM26
RA File Number	03AX04003896 AM26
Licence No and Date	0311048710/06/11/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No	Export Item and Total Quantity	Unit Quantity	Import item	Quantity
1	NATURAL RUBBER & SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS (Rubber content- 58.18%) (500000.0 Kg)	1 Kg	NATURAL RUBBER (ALL GRADE)	0.290 Kg / Kg of export item
			SYNTHETIC RUBBER SBR (ALL GRADE)	0.100 Kg / Kg of export item
			ISOPRENE RUBBER SKI3S	0.100 Kg / Kg of export item
			CRUMB RUBBER	0.150 Kg / Kg of export item
			CARBON BLACK	0.080 Kg / Kg of export item
			RUBBER CHEMICALS : ACCELERATORS / ANTIOXIDANTS /RETARDER (ALL GRADE)	0.020 Kg / Kg of export item

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	107 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004092AM26
RA File Number	30AX04000482 AM26
Licence No and Date	3011007928/06/11/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Transparent High Barrier BOPP Film (2000000.0 Kg)	1 Kg	Polypropylene Granules Homopolymer	0.729 Kg/Kg of export item
		Polypropylene Granules Copolymer	0.195 Kg/Kg of export item
		Ethylene Vinyl Copolymer	0.148 Kg/Kg of export item
		Hydrocarbon Resin	0.027 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	108 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004093AM26
RA File Number	30AX04000479 AM26
Licence No and Date	3011007929/06/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Aluminium Metallized High Barrier BOPP Film (3000000.0 Kg)	1 Kg	Polypropylene Granules Homopolymer	0.747 Kg/Kg of export item
		Polypropylene Granules Copolymer	0.200 Kg/Kg of export item
		Ethylene Vinyl Copolymer	0.152 Kg/Kg of export item
		Hydrocarbon Resin	0.028 Kg/Kg of export item

		Aluminium Wire	0.0246 Kg /Kg of export item
		Evaporator Boats	0.07Numbers

NOTE: Quantity for import item no. 5 and 6 is as per SION H-213

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	109 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004100AM26
RA File Number	26AX04000023 AM26
Licence No and Date	2611002099/06/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Product and total export quantity	Unit Quantity	S. No.	Import items	Quantity per 100 Kg of export item
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRIL HANDLNG VEHICLS AND MACHNES - BIAS NYLON (4000000.0 KILOGRAMS)	100.0 Kg.	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	26.73 Kg
		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	6.90 Kg
		3.	Synthetic Rubber-SBR-1500,1502(Synthetic Rubber)	9.06 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	6.50 Kg
		5.	ChlorobutylRubber(Synthetic Rubber)	0.65 Kg

		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	1.83 Kg
		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.82 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	7.20 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	0.02 Kg
		10.	Bead Wire(Wire Of Iron OrNon Alloy Steel Bead Wire)	2.98 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.78 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.10 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	2.50 Kg
		15.	Microcrystalline Wax, MC Wax with 70% paraffin(Anti ozonant)	0.98 Kg
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.37 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer, PVI, Rubber Chemical PVI(Curing accelerator)	0.75 Kg

		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent, Process Aid,Trackifier)	0.67 Kg
		19.	Gum Rosin(Takifier)	0.11 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.05 Kg
		21.	Zinc Oxide(Curing Activator)	1.65 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.54 Kg
		23.	77PD(Anti ozonant)	0.32 Kg
		24.	6PPD(Anti ozonant)	0.80 Kg
		25.	Stearic Acid(Curing Activator)	1.04 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 Kg
		27.	Precipitated Silica(Reinforcement Filler)	0.78 Kg
		28.	HMM 65(Dry bond Agent)	0.01 Kg
		29.	Phenolic Tackifier Resin (Takifier)	0.51 Kg
		30.	Penacolite B-20-S, Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.15 Kg
		31.	Poly and Liner(Auxillary material)	0.57 Kg
		32.	Eva bag and poly(Auxillary material)	0.07 Kg

		33.	Inner Paint(Auxillury material)	0.14 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.02 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.30 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.26 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	0.06 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)	0.09 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillury material)	0.020 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	110 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004533AM26

RA File Number	03AX04004326 AM26		
Licence No and Date	0311049391/01/12/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Quantity	Unit Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB, (FOILBASE / FOILLESS)-PLAIN (3000000.0 Sq. Mt)	1 Kg	AluminiumFoil(12 Micron, 09 Micron)	0.03564 Kg/Kg of export item
		Linear low-density polyethylene(Density 0.910)	0.02653 Kg/Kg of export item
		Linear low-density polyethylene(Density 0.926)	0.04473 Kg/Kg of export item
		Linear low-density polyethylene(Density 0.941)	0.07857 Kg/Kg of export item
		Low Density Polyethylene(Density 0.934)	0.02676 Kg/Kg of export item
		High Density Polyethylene(Density 0.961 / 0.962)	0.04606 Kg/Kg of export item
		Master Batch(Density 2.000)	0.01323 Kg/Kg of export item
		Acid Co-polymer(Density 0.932)	0.04105 Kg/Kg of export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	111 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026

HQ File Number	HQRNORM APPLY 00004539AM26
RA File Number	04AX04000949 AM26
Licence No and Date	0411010839/01/12/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:	
Export Item	Quantity
CoreKit CSW NR81.5-1 INCOM FullPET(CoreKit CSW NR81.5-1 INCOM FullPET)	168.0 Numbers
CORE MATERIAL RCO D3300 (CORE MATERIAL RCO D3300)	168.0 Numbers
CoreKit TESW NR81.5-1 INCOM FullPET (CoreKit TESW NR81.5-1 INCOM FullPET)	168.0 Numbers
CoreKit MSW NR81.5-1 INCOM FullPET (CoreKit MSW NR81.5-1 INCOM FullPET)	168.0 Numbers
CoreKit TESC SS NR81.5-1 INCOM FullPET (CoreKit TESC SS NR81.5-1 INCOM FullPET)	168.0 Numbers
CoreKit TESC PS NR81.5-1 INCOM FullPET (CoreKit TESC PS NR81.5-1 INCOM FullPET)	168.0 Numbers
CoreKit MSC SS NR81.5-1 INCOM FullPET (CoreKit MSC SS NR81.5-1 INCOM FullPET)	168.0 Numbers
CoreKit MSC PS NR81.5-1 INCOM FullPET (CoreKit MSC PS NR81.5-1 INCOM FullPET)	168.0 Numbers
CoreKit Shell SS NR81.5-1 IncomFullPET (CoreKit Shell SS NR81.5-1 IncomFullPET)	168.0 Numbers
CoreKit Shell PS NR81.5-1 IncomFullPET (CoreKit Shell PS NR81.5-1 IncomFullPET)	168.0 Numbers
CORE STRIP KIT ROOT JOINT RJ130 (CORE STRIP KIT ROOT JOINT RJ130)	672.0 Numbers

Import Item	Quantity
As per application from S. No. 1 to 32	10% wastage allowed (1.10 Sq. Meter / Sq. Meter Content in Export)
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	112 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004547AM26
RA File Number	03AX04003888 AM26
Licence No and Date	0311049405/01/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026: 1. Reason for change in composition (rubber content and other inputs) for the export of same export description i.e. Agricultural, Industrial Vehicle Tyres, taken in earlier licence. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	113 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004562AM26
RA File Number	04AX04000950 AM26
Licence No and Date	0411010844/02/12/2025
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:	
Export Item	Quantity

CoreKit CSW NR81.5-2 FullPET	84 Numbers
CORE MATERIAL RCO D3300	84 Numbers
CoreKit TESW NR81.5-2 FullPET	84 Numbers
CoreKit MSW NR81.5-2 FullPET	84 Numbers
CoreKit TESC SS NR81.5-2 FullPET	84 Numbers
CoreKit TESC PS NR81.5-2 FullPET	84 Numbers
CoreKit MSC SS NR81.5-2 FullPET	84 Numbers
CoreKit MSC PS NR81.5-2 FullPET	84 Numbers
CoreKit SHELL SS NR81.5-2 FullPET	84 Numbers
CoreKit SHELL PS NR81.5-2 FullPET	84 Numbers
CORE STRIP KIT ROOT JOINT RJ130	84 Numbers

Import Item**Quantity**

As per application from S. No. 1 to 37

10% wastage allowed (1.10 Sq. Meter / Sq. Meter Content in Export)

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	114 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004575AM26
RA File Number	03AX04004435 AM26
Licence No and Date	0311049433/02/12/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Modified Ethylene Copolymer (NetContent1) Relevant Polymernamely Ethylene Propylene Copolymer Rubber:21494.00KGS 2) Peroxide (Organic Peroxide):44.00 KGS 3) Maleic Anhydride:264.00 KGS 4) Antioxidant (Phenolic Antioxidant):22.00 KGS 5) Other Addititves(Indigenous):176.00) (22000.0 Kg)	1 Kg	Relevant Polymer namely Ethylene Propylene Copolymer Rubber	1.00 Kg/Kg of export item
		Peroxide (Organic Peroxide)	0.002 Kg/Kg of export item
		Maleic Anhydride	0.0122 Kg/Kg of export item
		Antioxidant (PhenolicAntioxidant)	0.00102 Kg/Kg of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	115 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004618AM26
RA File Number	03AX04004484 AM26
Licence No and Date	0311049498/04/12/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under: -

Export Item and Total Quantity	Unit Quantity	Import item	Quantity
Modified Ethylene Copolymer (NetContent1) Relevant Polymernamely Ethylene Propylene Copolymer Rubber:21494.00KGS 2) Peroxide (Organic Peroxide):44.00 KGS 3) Maleic Anhydride:264.00 KGS 4) Antioxidant (Phenolic Antioxidant):22.00 KGS 5) Other Addititves(Indigenous):176.00) (24500.0 Kg)	1 Kg	Relevant Polymer namely Ethylene Propylene Copolymer Rubber	1.00 Kg /Kg of export item
		Peroxide (Organic Peroxide)	0.002 Kg /Kg of export item
		Maleic Anhydride	0.0122 Kg /Kg of export item

		Antioxidant (PhenolicAntioxidant)	0.00102 Kg /Kg of export item
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	116 / NC/7/MEET/Dec/202526/8
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004636AM26
RA File Number	02AX04000595 AM26
Licence No and Date	0211010024/05/12/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/202526/8 dated 09.01.2026:

1. Composition of export item.
2. Complete description of import item no. 1, relevant to export product.
3. Difference in each grade of export item, supported by COA of each grade.
4. Specific process details with wastage claimed.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	117 / NC/7/MEET/Dec/202526/8
Case Status	Case Approved
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202526/ 8 and 09/01/2026
HQ File Number	HQRNORM APPLY 00004646AM26
RA File Number	34AX04000728 AM26
Licence No and Date	3411007269/05/12/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit quantity	Item description	Quantity
FRP PULTRUDED PROFILES FOR	1 MT	GLASS FIBER ROVING	0.6814 MT/MT of

STRUCTURE (NET WT-649 MT IMPORT ITEM ROVING) (1000 MT)		((E-GLASS/ C GLASS/ DIRECT ROVING, ECR GLASS)	export item
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			